(c) Non-utilization of Funds was on account of slow pace of execution of projects on account of inter alia, delays in acquisition of land, obtaining No Objection Certificates (NOCs) from concerned regulatory authorities, poor response to tenders from contractors resulting in retendering, labor trouble, poor performance by contractors resulting in cancellation of contracts etc. However, after the constitution of NMCG as an authority and its operationalization by December 2016, the pace of sanction of Sewerage Treatment Plants (STPs), Interception & Diversion Works and associated projects, as also various other projects leading to capital creation have gained pace and are at different stages of implementation and execution on the ground. This is likely to result in achievement of not only physical targets but also higher expenditure progress from FY 2017-18 onwards.

## Inter-linking of Cauvery-Vaigai-Gundar project

- 1115. SHRIMATI SASIKALA PUSHPA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether inter-linking of Cauvery (Kattalai)-Vaigai-Gundar rivers has been finalised by Government;
  - (b) if so, the details thereof;
- (c) whether Government has fixed any time-frame for the project to inter-link Cauvery (Kattalai)-Vaigai-Gundar;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Under the Peninsular Component of National Perspective Plan, Mahanadi-Godavari-Krishna-Pennar-Cauvery-Vaigai-Gundar linking scheme has been identified as the Nine link system. Mahanadi-Godavari is the mother link of this system. Cauvery (Kattalai)-Vaigai-Gundar link project is the last leg of the Nine link system. National Water Development Agency (NWDA) has prepared the Feasibility Report (FR) of this link project during 2004 and circulated to concerned States. The quantum of water meant for diversion through the link canal mainly depends on the deliveries of surplus flows of Mahanadi and Godavari basins to be brought by the preceding upper links through the Mahanadi-Godavari-Krishna-Pennar-Cauvery link schemes. Taking up preparation of Detailed Project

Report (DPR) of the upper preceding links viz., Mahanadi - Godavari link and Godavari (Inchampalli)-Krishna links depends upon consensus among the concerned States.

(c) to (e) No time frame for the project to interlink Cauvery (Kattalai)-Vaigai-Gundar can be fixed at this stage. The implementation of inter linking of rivers projects involves various steps such as preparation of Pre Feasibility Reports (PFR) FRs; negotiation and consensus among concerned States; preparation of DPRs; clearance from appraisal agencies which includes clearance by Ministry of Environment & Forests and Climate Change (MoEF & CC) and Ministry of Tribal Affairs; techno-economic clearance by Advisory Committee on Irrigation, Flood control & multipurpose projects of MoWR, RD & GR; investment clearance and the actual construction time required for the completion of the project as per the DPR.

The implementation of a project is taken up after preparation of its DPR with the consensus of concerned States and obtaining requisite statutory clearances.

## Rehabilitation of families displaced by Sardar Sarovar dam

1116. SHRI HUSAIN DALWAI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of the number of project affected families displaced as a result of construction of the Sardar Sarovar dam in Rajasthan, Maharashtra, Madhya Pradesh and Gujarat;
  - (b) how many times has the height of the dam been increased, the details thereof;
- the details of increase in displacement of project affected families due to increase in height of the dam, Statewise;
- the details of the number of these displaced families who have been rehabilitated and number of families who are yet to be rehabilitated; and
  - the details of rehabilitation sites and services available at each site? (e)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) The details of number of project affected families (PAFs) displaced in Gujarat, Maharashtra and Madhya Pradesh (M.P.) as a result of construction of Sardar Sarovar Dam are as under: